



### Abstract

Labour – Tamil Nadu Manual Workers (Regulation of Employment and Conditions of Work) Act, 1982 (Tamil Nadu Act 33 of 1982) – Tamil Nadu Manual Workers (Construction Workers) Welfare Scheme, 1994 - Amendments to Scheme - Notified.

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### LABOUR AND EMPLOYMENT (I-2) DEPARTMENT

G.O.(Ms.) No.157

Dated: 11.12.2014

ஐய, காத்திகை, 25

திருவள்ளூர் ஆண்டு 2045.

Read:

1. G.O. Ms. No.198, Labour and Employment Department, dated 4.10.1994.
2. G.O.Ms.No.122, Labour and Employment Department, dated 24.10.2008.
3. G.O.Ms.No.34, Labour and Employment (I2) Department, dated 28.02.2011.
4. From the Commissioner of Labour, Chennai-6, Letter No.W1/36146/2014, dated 11.11.2014.

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### ORDER:

Hon'ble Chief Minister, among other things, has made the following announcement on the Floor of the Tamil Nadu Legislative Assembly on 12.08.2014:-

“The personal accident relief paid to the nominees of the family of the deceased Construction Workers, who have registered themselves in the Tamil Nadu Construction Workers Welfare Board will be enhanced from Rupees one lakh to five lakh in the case of accident that happened at worksite during the course of employment”.

2. To implement the said announcement made by the Hon'ble Chief Minister, the Commissioner of Labour, in her letter 3<sup>rd</sup> read above, has sent proposals for amending the Tamil Nadu Manual Workers (Construction Workers) Welfare Scheme, 1994.

3. Accordingly, the appended Notification will be published in the Extraordinary issue of the Tamil Nadu Government Gazette. The Works Manager, Government Central Press, Chennai- 600 079 is requested to send 50 copies of the Gazette to the Government and 50 copies to the Commissioner of Labour, Chennai – 600 006.

4. The Secretary to Government, Tamil Development, and Information (Translations) Department, Secretariat, Chennai-600 009 is requested to send the Tamil translation of the Notification to the Works Manager, Government Central Press, Chennai-600 079 for the publication in Tamil Nadu Government Gazette.

**(By Order of the Governor)**

**M.Veera Shanmugha Moni,  
Secretary to Government**

To

The Works Manager, Government Central Press, Chennai- 600 079.  
(2 Copies) (for publication of the notification in the Tamil Nadu Government Gazette)

The Secretary to Government, Tamil Development and Information (Translations) Department, Chennai-600 009. (2 Copies)

The Commissioner of Labour, Chennai-600 006.

The Secretary, Tamil Nadu Construction Workers Welfare Board,  
Chennai-600 034.

**Copy to:**

The Law Department, Chennai-600 009.

The Finance Department, Chennai-600 009.

The Chief Minister's Office, Chennai-600 009.

The Senior Personal Assistant to Minister for Rural Industries and Labour,  
Chennai- 600 009.

The Private Secretary to the Secretary to Government, Labour and Employment Department, Chennai-600 009.

SF/SC/CC for file.

**//Forwarded by Order//**

*(Signature)*  
Section Officer. 11/12/14

*(Signature)*  
11-12-14

